

- (ii) Statement showing 166 Orders to get declaration of stocks served on certain traders in Guntur District.
- (iii) Statement showing 207 Orders to get declaration of stocks served on certain traders in East Godavari District.
- (iv) Statement showing 171 Orders to get declaration of stocks served on certain traders in West Godavari District.
- (v) Six statements showing 281 Requisitioning Orders for rice served on certain traders in West Godavari District.
- (vi) Statement showing 144 Requisitioning Orders for rice served on certain traders in East Godavari District.
- (vii) Two statements showing 30 Requisitioning Orders for rice served on certain traders in Guntur District.
- (viii) Statement showing 118 Requisitioning Orders for rice served on certain traders in Krishna District. (Placed in Library, See No. LT-1330/59.)

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### FORTIETH REPORT

Sardar Hakam Singh (Bhatinda): Sir, I beg to present the Fortieth Report of the Committee on Private Members' Bills and Resolutions.

#### ESTIMATES COMMITTEE

##### FORTY-THIRD REPORT

Shri B. G. Mehta (Gohilwad): Sir, I beg to present the Forty-third Report of the Estimates Committee on the action taken by Government on the recommendations contained in the Twenty-eighth Report of the Estimates Committee (First Lok Sabha) on the

Ministry of Railways—Stores and Printing.

#### COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

##### THIRTEENTH REPORT

Shri Malchand Dube (Farrukhabad): Sir, I beg to present the Thirteenth Report of the Committee on Absence of Members from the sittings of the House.

12.59 hrs.

#### CORRECTION OF ANSWER TO STARRED QUESTION NO. 1161

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Mr. Speaker, Sir, I seek your permission to make a statement on behalf of Shri Ajit Prasad Jain. Sir, while replying on the 12th March, 1959 to supplementary questions arising out of Starred Question No. 1161 by Sarvaashri D C. Sharma, Shree Narayan Das and Shivananjappa regarding the new International Wheat Agreement, it was stated 'No' in answer to a supplementary question by Shri Hem Barua whether there were any new additions to the existing exporting countries.

The correct reply to this Supplementary question should have been:—

"In the Agreement of 1959 three additional countries, namely, Italy, Spain and Mexico, would be joining as exporters."

#### RESCINDING OF ORDER ASKING MEMBER TO WITHDRAW

Mr. Speaker: The House will now resume the discussion on the Demands. . . .

Shri Braj Raj Singh (Ferozabad): Sir, before you take up this, may I submit one thing? Just now you were pleased to order Mr. Banerjee to withdraw from the House for the rest of the day. May I submit that he was

[Shri Braj Raj Singh]

not persisting, perhaps, with the intention of disturbing you. May I request you to rescind this order of your and allow him to sit in the House?

Shri Vajpayee (Balrampur): I also join in the request.

Shri Nath Pai (Rajapur): We also wish to join in this request. I understand that you were pleased to order that, perhaps, in the heat of what happened just before. It is true that he would not have meant any disrespect. I hope that in the light of this you will be pleased to reconsider your decision directing him to withdraw from the House for the rest of the day.

13 hrs.

Mr. Speaker: The hon. Members may by this time be aware that it is not very pleasant to me to ask any hon. Member to go from this House. I have tried for nearly an hour. This is a matter which generates some heat. I am happy that no greater heat arose out of this discussion.

So far as Shri Banerjee is concerned, I gave him not one but two, three chances. I am really sorry that he got up again and again. He must be knowing that I am calling one after another. Even if a dozen people stand up simultaneously, I never forget who stand up and I begin to call one after another. Hon. Members are aware that I have been personally indulgent to Shri Banerjee particularly, because he takes a lot of pains and studies these matters and contributes to the debates here. It is not without a pang that I asked him to go. I shall be glad to receive him back. But I will request the hon. Members to make up their minds. When I ask the hon. Members to resume their seats I will call them a minute or two later. Let us have this understanding hereafter. Let it not be made to appear bad. We are here the biggest legislature in the whole of India. . . .

Shri Nath Pai: In the whole of Asia.

Mr. Speaker: Not Russia.

Shri Nath Pai: In the whole of Asia.

Mr. Speaker: I am not satisfied even with that. I want to make this the biggest Parliament of the whole world, with your co-operation of course, I would only be too glad to ask Shri Banerjee to come back. You can ask him to come back.

13.02 hrs.

\*DEMANDS FOR GRANTS—contd.

MINISTRY OF WORKS, HOUSING AND SUPPLY—contd.

Mr. Speaker: The House will now resume discussion on the Demands for Grants relating to the Ministry of Works, Housing and Supply. Out of 4 hours allotted for these Demands, 3 hours and 43 minutes now remain. Hon. Members who were unable to move cut motions yesterday may hand over at the Table within 15 minutes the numbers of the selected cut motions. I shall treat them as moved, if the Members in whose names those cut motions stand are present in the House and the cut motions are otherwise in order. At what time shall I call the hon. Minister?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): I shall take about 40-45 minutes and my colleague may intervene in the course of the debate if necessary.

Mr. Speaker: The whole thing must conclude at 5 PM and I will call him at quarter past four. The other Minister will intervene and speak for fifteen minutes.

Shri Prabhat Kar (Hooghly): Sir, now everytime two Ministers speak and thus they take away the time. So, whatever time is taken by these Ministers should be excluded from the time given to the Members. We do not get time. Yesterday in the demands relating to the Ministry of

\*Moved with the recommendation of the President.